## National Company Law Appellate Tribunal, New Delhi

## Company Appeal (AT) (Ins) No. 349 of 2020

IN THE MATTER OF:

Deepak Parasuraman & Anr. ...Appellants

Vs.

Sripriya Kumar & Anr. ...Respondents

**Present:** 

For Appellants: Mr. Bhanu Gupta, Advocate.

For Respondents: Ms. Sripriya Kumar, Mr. VijayaKumar and Mr.

Mohit D Ram, Advocates for R-1 (IRP).

Mr. Goutham Shivshankar, Advocate for R-2.

With

Company Appeal (AT) (Ins) No. 765 of 2020

IN THE MATTER OF:

P R Venkatesh ...Appellant

Vs.

Sripriya Kumar & Ors. ...Respondents

**Present:** 

For Appellant: Mr. Goutham Shivshankar, Advocate.

For Respondents: Ms. Sripriya Kumar and Mr. Vijayakumar,

Advocates for R-1 (IRP).

Mr. Bhanu Gupta, Advocate for R-3.

## **ORDER**

## (Through Virtual Mode)

**17.09.2020:** The Registry is directed to post the cases before some other appropriate Hon'ble Bench in which Hon'ble Member (Technical) Mr. V.P. Singh, is not a Member, after obtaining necessary orders from Hon'ble Acting Chairperson to that effect.

[Justice Venugopal M.] Member (Judicial)

> [V.P.Singh] Member (Technical)

[Dr. Alok Srivastava] Member (Technical)

sr/md